

[Mr. Chairman.]

I would like you to stand up in token of our respect for their memory.

(Hon. Members then stood in silence.)

MR. CHAIRMAN: I will have this resolution communicated to the members of their families.

STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

SECRETARY: Sir, I beg to lay on the Table a statement showing the Bills passed by the Houses of Parliament during the Twenty-third Session of the Rajya Sabha and assented to by the President:

STATEMENT

1. The Tea (Alteration in Duties of Customs and Excise) Bill, 1958.
2. The High Court Judges (Conditions of Service) Amendment Bill, 1958.
3. The Poisons (Amendment) Bill, 1958.
4. The Assam Rifles (Amendment) Bill, 1958.
5. The Appropriation (Railways) No. 4 Bill, 1958.
6. The Appropriation (Railways) No. 5 Bill, 1958.
7. The Appropriation (No. 5) Bill, 1958.
8. The Indian Tariff (Amendment) Bill, 1958.
9. The Foreign Exchange Regulation (Amendment) Bill, 1958.
10. The Prevention of Disqualification (Amendment) Bill, 1958.
11. The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1958.
12. The Himachal Pradesh Legislative Assembly (Constitution and Proceedings) Validation Bill, 1958.

13. The Orissa Weights and Measures (Delhi Repeal) Bill, 1958.
14. The Representation of the People (Amendment) Bill, 1958.
15. The Delhi Rent Control Bill, 1958.

PAPERS LAID ON THE TABLE

INDIAN INCOME-TAX (AMENDMENT) ORDINANCE, 1959 (No. 1 of 1959)

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDI): Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table, under sub-clause (a) of clause (2) of article 123 of the Constitution, a copy of the Indian Income-Tax (Amendment) Ordinance, 1959 (No. 1 of 1959). [Placed in Library. See No. LT-1071/59.]

ELEVENTH REPORT OF THE LAW COMMISSION ON THE NEGOTIABLE INSTRUMENTS ACT, 1881

THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVIS): Sir, I beg to lay on the Table a copy of the Eleventh Report of the Law Commission on the Negotiable Instruments Act, 1881. [Placed in Library. See No. LT-1072/59.]

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE COST AND WORKS ACCOUNTANTS BILL, 1958

SHRI SANTOSH KUMAR BASU (West Bengal): Sir, I beg to lay on the Table the Report of the Joint Committee of the Houses on the Bill to make provision for the regulation of the profession of cost and works accountants.

Sir, I may very briefly indicate the changes that have been introduced...

MR. CHAIRMAN: Not necessary now.